

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100077/2009	State C.B.I.A.C.B.MUMBAI Vs Gurpur Sudhakar Kamath and 5 Others	SPP. P. B. GAIKWAD Turakia for a-1, Sandip Kadam for A.2 and 3, Bane
<u>CHARGE</u>				
2	SPL CASE CBI	100058/2017	C.B.I.A.C.B, MUMBAIApplicant. Vs DILIP T. KHAIRE AND ANOTHER 01Accused.	
